

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 679/96

New Delhi this the 6th day of ~~November~~, 1999

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

(9)

Brij Kumar Sharma
R/O Defence Estate
Agra

.. Applicant

(None for the applicant)

Versus

1. Union of India Service
through its Secretary
Ministry of Defence, N/Delhi-11

2. The Command,
509, Army Base Workshops,
Agra.

.. Respondents

(By Advocate Sh.M.K.Gupta)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

the
This case was listed at Sl.No.9 of/regular hearing
list of today. In the absence of the applicant, this OA
is dismissed for default and non prosecution.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)